

Indian Embassy in Czechoslovakia is attending to commercial matters in that country.

#### COIR

16. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to refer to pages 747 to 752 of the Journal of Industry and Trade (June 1953) published by the Ministry of Commerce and Industry and state:

(a) whether the article "round the globe review" covers all the details collected on the subject to prospects for coir in the World markets;

(b) if so, why no details are given regarding the requirements and possibility of developing coir trade with the Eastern European democracies, the Soviet Union and China; and

(c) whether Government have made any efforts to ascertain the demand, if any, for coir in these countries?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) No.

(b) Details in respect of certain other countries have since been received and information from others is awaited. These will be published in the Journal from time to time.

(c) Yes.

#### DISPLACED PERSONS' TRUST

17. **Dr. Amin:** Will the Minister of Rehabilitation be pleased to state whether any decision has been taken for the creation of a Displaced Persons' Trust?

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle):** No decision has yet been taken.

#### IMPORT LICENCES

18. **Dr. Amin:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of applications received for import licences and their total value for January-June, 1953, period;

(b) the number of import licences issued and their total value showing the names of the countries for which they have been issued;

(c) the number of applications rejected and their total value;

(d) the number of applications awaiting disposal;

(e) the average time taken per application for disposal; and

(f) the average time taken per application for disposal during the last three years?

**The Deputy Minister of Commerce (Shri Karmarkar):** (a) to (d). A statement is laid on the Table of the House. [See Appendix I, annexure No. 30.]

(e) and (f). Time taken varies according to the nature of the application. Ordinarily, applications are now disposed of within a period of 15 days to a month. In many cases the time taken is even shorter.

#### PARAFFIN WAX

19. **Shri Heda:** (a) Will the Minister of Works, Housing and Supply be pleased to state the total production of paraffin wax in India during 1952 and its approximate value?

(b) What is the total consumption in India?

(c) Which are the countries that import this wax from India?

**The Deputy Minister of Works, Housing and Supply (Shri Buragohain):** (a) and (b). It is not in the public interest to disclose this information.

(c) The countries importing paraffin wax from India are United Kingdom, Australia, Belgium, Burma, Ceylon, Chile, Eire, Holland, Japan, Malta, Middle East, Pakistan, Cyprus, Egypt, Malaya, East Africa and Rhodesia.

#### EXPORT OF SCRAP IRON

20. **Shrimati Benau Chakravarty:** (a) Will the Minister of Commerce and Industry be pleased to state whether